

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.A.(SJ) No. 397 of 2010**

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L. Simachalan and others

..... **Appellants**

**Versus**

The State of Jharkhand

..... **Respondent**

**CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Through- Video Conferencing**

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For the Appellant (s)

: Mr.M.A.Khan, Advocate

For the Informant

: Mr. Shishir Suman, Advocate

For the State

: None

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**5/Dated: 29/6/2020**

When the matter is called out Mr. Shishir Shuman, the learned counsel has appeared on behalf of Mr. Indrajit Sinha, the learned counsel who is representing the informant.

Mr. M.A. Khan, learned counsel for the appellants informed that now he became the state counsel so he seeks time to inform the same to his client.

With a view to give one more chance to the appellants, put up after four weeks.

**( Ratnaker Bhengra, J.)**